

ITEM NO.17

COURT NO.12

SECTION IV-A

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (C) No(s). 21341/2012

(Arising out of impugned final judgment and order dated 12-10-2011 in ITA No. 462/2007 passed by the High Court Of Karnataka At Bangalore)

COMMISSIONER OF INCOME TAX &amp; ANR.

Petitioner(s)

VERSUS

M/S DEUTSCHE SOTWARE LTD.

Respondent(s)

WITH

SLP (C) No. 27942/2012 (IV-A)  
SLP (C) No. 5376/2013 (IV-A)  
SLP (C) No. 5375/2013 (IV-A)  
SLP (C) No. 8382/2013 (IV-A)  
SLP (C) No. 17053/2013 (IV-A)  
SLP (C) No. 9144/2014 (IV-A)  
SLP (C) No. 32565/2015 (IV-A)  
SLP (C) No. 22405/2015 (IV-A)  
SLP (C) No. 22411/2015 (IV-A)  
SLP (C) No. 23304/2015 (IX)  
SLP (C) No. 2570-2571/2016 (IX)  
SLP (C) No. 17223/2016 (IX)  
SLP (C) No. 12098/2016 (IX)

Date : 31-10-2017 These petitions were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ROHINTON FALI NARIMAN  
HON'BLE MR. JUSTICE SANJAY KISHAN KAUL

For Petitioner(s) Ms. Pinky Anand, ASG  
Mr. H.R. Rao, Adv.  
Mr. Ritesh Kumar, Adv.  
Mr. Sumit Teterwal, Adv.  
Mrs. Anil Katiyar, AOR

Ms. Pritha Srikumar, AOR  
Ms. Arunima Kedia, Adv.

Mr. Sachit Jolly, Adv.  
Mr. Rohit Garg, Adv.  
Ms. B. Vijayalakshmi Menon, AOR

For Respondent(s) Mr. V. Ramasubramanian, Adv.  
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Ms. Pritha Srikumar, AOR  
Ms. Arunima Kedia, Adv.

Mr. T. Suryanarayan, Adv.  
Ms. Tanmayee Rajkumar, Adv.  
Ms. Yugandhara Pawar Jha, Adv.  
Mr. Kunal Verma, AOR

UPON hearing the counsel the Court made the following  
O R D E R

List tomorrow i.e. 01.11.2017.

(R. NATARAJAN)  
COURT MASTER (SH)

(SAROJ KUMARI GAUR)  
BRANCH OFFICER